

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 366**  
**ANSWERED ON – 03/12/2025**

**Insufficient action against fake Universities**

**366 Dr. Laxmikant Bajpayee:**

Will the Minister of *Education* be pleased to state:

- (a) whether every year a large number of students become victim of fake universities in the country, which do not have legal authorisation to award degrees, deceiving students with unrecognised certifications that lack academic or professional recognition;
- (b) if so, the number of such fake Universities detected in last five years;
- (c) whether the measures taken by Government to protect students from getting deceived from such Universities are not sufficient as such Universities keep cropping up again and again; and
- (d) if so, the details of action taken against operators of such Universities, university-wise in the last five years?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUKANTA MAJUMDAR)

(a) to (d): Education is in the concurrent list and both the Central Government and the State Governments work together for development of education in India. The list of fake universities is available on the website of the University Grants Commission (UGC) at <https://www.ugc.gov.in/universitydetails/Fakeuniversity>. Currently, 24 Institutions figure in the list. Out of which, 9 Institution have been included in the list of fake Universities during the last five years.

Maintenance of Law and order is a subject matter of State Governments. Accordingly, the Central Government has requested to Chief Secretaries of all the State Governments and U.T. Administration to take legal action for closure of these institutions and take appropriate action against those involved in defrauding and cheating students by misrepresenting themselves as "Universities", awarding degrees and using the word "University" with their name. It was also requested to intimate the Central Government /UGC if there are other fake Universities functioning in their States/UTs which are not included in the UGC list of Fake Universities.

Apart from issuing public Notices for general awareness through social media and UGC website for cautioning the general public, students, parents and other stakeholder, the following steps have also been taken by the UGC/Government against such fake universities:

- i. The Government as well as the UGC have requested the Chief Secretaries of all State/UT Governments to take appropriate action against those involved in defrauding and cheating students by misrepresenting themselves as “Universities”, awarding degrees and using the word “University” with their name.
- ii. FIRs have been lodged against several self-styled institutions/universities.
- iii. Show Causes Notices/Warning Notices have also been issued to the unauthorized institutes awarding invalid degrees.

As a result, 12 fake universities were closed since 2014.

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